

को इस विषय में मेरा ख्याल है लिख दिया है। मेरे पास झारखंडे राय जी की चिट्ठी आई थी। अगर आप को कोई और एतराज हो, किसी को हो, तो प्राइम मिनिस्टर को लिख दूंगा। प्राइम मिनिस्टर किसी को नहीं बखशतीं जो गड़बड़ करने वाले हैं।

**श्री मनोराम बागड़ी :** वह बीमार हैं।

**अध्यक्ष महोदय :** बीमार हैं तो मैं मिल आऊंगा उन से। ऐसी कोई बात नहीं है। लेकिन इस को इस तरीके से नहीं करते हैं। जो साधन हमारे पास हैं उन के होते हुए कोई ऐसी बात नहीं है। कोई आदमी जा गनती करगा है उसको कोई बखाने को बात नहीं है। इस तरह से मत करिए।

## ORAL ANSWERS TO QUESTIONS

### Western Kosi Canal

\*207. SHRI HARINATHA MISRA:  
Will the Minister of IRRIGATION be pleased to state:

(a) the cumulative expected progress upto the end of March, 1982 for the Bihar portion of the Western Kosi Canal;

(b) whether the proposed Kosi Control Board has since been established; if so, what is its personnel;

(c) the actual amount spent and the physical targets achieved for the year 1980-81 and the estimated amount to be spent and work done during the year 1981-82;

(d) what is the monitoring organisation of the Central Water Commission;

(e) at what intervals reports are received from the other end; and

(f) the means used, if any, for testing the veracity of the reports?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) to (f). A statement giving the information is laid on the Table of the House.

### Statement

(a) The cumulative anticipated progress upto end of March, 1982 for the Bihar portion of the Western Kosi Canal is given in Statement enclosed (Annexure).

(b) The suggestion of constituting a Kosi Control Board with Union Minister for Irrigation as Chairman and including Chief Minister and Irrigation Minister of Bihar and officials of the Centre and State Government, was taken up with the Chief Minister of Bihar but the suggestion was not agreed to. The State Government have reconstituted the earlier Kosi Control Board (of 1954) in August, 1981 under the Chairmanship of the Chief Minister of Bihar and Chairman, Central Water Commission is one of the Members of that Board.

(c) The financial and physical progress during 1980-81, targets proposed for 1981-82 and achievements upto December, 1981 are given below:—

	Amount	Physical Progress		
		Rs in lakhs	Earth Work	Lining Structure
		Lac. M <sup>3</sup>	Lac. M <sup>3</sup>	No.
Targets for 1980-81 . . . . .	500.00	14.15	4.64	3
Actuals during 1980-81 . . . . .	502.00	14.05	3.62	3
Targets for 1981-82 . . . . .	1000.00	6.75	1.95	10
Actuals upto December, 1981 . . . . .	263.00	5.47	1.04	..

(d) There is a monitoring organisation in Central Water Commission with three Chief Engineers and supporting staff which monitors selected major irrigation projects in the country. One of the Chief Engineers assisted by a Director and other technical and non-technical staff monitors 20 projects including 7 projects in Bihar of which Western Kosi Canal Project is one.

(e) Progress reports are received quarterly in the Central Water Commission from the Project authorities.

(f) Reports received from the State Governments are taken as correct. However, the Chief Engineer incharge of Monitoring of the project or his Director in the Central Water Commission visits the project periodically and discusses with the local officers in depth both the physical and financial programmes and progress. Any discrepancies coming to light during the discussion are brought to the notice of the State Government.

## Statement

Physical progress and programme of work of Western Kosi Canal project during Sixth Five Year Plan (1980-85)

Sl. No.	Item of work	Total Estimated quantity	ACHIEVEMENTS				Total	PROGRAMME		Remarks
			Upto 1979-80	During 1980-81	During 1981-82 Upto Dec., 81	1982-83		1983-84	1984-85	
1	2	3	4	5	6	7	8	9	10	11
1	WESTERN KOSHI CANAL PROJECT (INDIAPORTION)									
	(i) Earth work (Lac M <sup>3</sup> )	141.86	26.61	14.05	5.47	46.13	9.75	23.90	21.75	
	(ii) Lining work (Lac M <sup>3</sup> )	27.74	9.45	3.62	1.04	14.11	2.00	2.00	2.00	As per programme the
	(iii) Structures (Nos.)	356	2	3	Nil	5	15	84	84	Scheme is
	(iv) Land Acquisition (Hectares)	1502.15	696.94	Nil	Nil	696.94	300.00	350.00	350.00	to be completed by
	(v) Buildings (Nos.)	962	625	Nil	4	629	112	112	57	1987.

**SHRI HARINATHA MISRA:** I have gone through the statement with the care that it deserves. All the necessary steps, such as agreement with the Government of Nepal, preparation of the blueprint and financing the project, had been taken and are being taken by Government of India. The execution part, however, has been left in the hands of the State Government. Even the simple suggestion that a Control Board, consisting of the Irrigation Minister here, and the Chief Minister of the State, may be constituted, was not accepted by the Chief Minister of Bihar. On the intervention of Prime Minister, however.—I add this because I know the fact—as stated by the Government in their reply, the State Government have reconstituted the earlier Kosi Control Board (of 1954) in August, 1981 under the Chairmanship of the Chief Minister of Bihar and Chairman, Central Water Commission is one of the Members. How many sittings of this Control Board after it was revived in 1981 have taken place and what are the decisions of this Control Board?

It has been stated in the statement that "one of the Chief Engineers assisted by a Director and other technical and non-technical staff monitors 20 projects including 7 projects in Bihar of which Western Kosi Canal Project is one." It has also been stated in the reply that "progress reports are received quarterly in the Central Water Commission from the Project authorities" with regard to the execution of the project.

(Interruptions).

**AN HON. MEMBER:** It is a very important issue. We must listen to it.

**SHRI HARINATHA MISRA:** Further, the discrepancies found in the reports submitted by the State Government and the report submitted by the Union team of engineers and subordinate staff is re-submitted again to the State Government for reconciliation. Are the Government prepared to lay on the Table of the House the report of the State Government as also the report of their own team so that the House

may be kept informed about the execution of the project that is taking place; whether or not it is taking place properly and the money is being actually spent on the work for which it was meant?

**SHRI ATAL BIHARI VAJPAYEE:** Where is the Senior Minister?

**SHRI Z. R. ANSARI:** He is on leave. I am here to answer this question. Please do not worry.

**SHRI ATAL BIHARI VAJPAYEE:** I am not questioning his competence. I am raising a question of propriety. Your senior colleague is not visible.

**SHRI Z. R. ANSARI:** He is on leave.

**MR. SPEAKER:** He has taken leave.

**SHRI ATAL BIHARI VAJPAYEE:** Has he written to you that he will not be able to be present here?

**MR. SPEAKER:** Yes.

**SHRI ATAL BIHARI VAJPAYEE:** Then it is all right. Please carry on.

(Interruptions)

**SHRI Z. R. ANSARI:** As far as part (a) of the question is concerned, the Kosi Control Board was established in 1954 and till 1975, there were 30 meetings of that Kosi Control Board. After 1975, there is no doubt that the old Control Board has become almost defunct. This hon. House and especially the members from Bihar are very much concerned about the early completion of the Western Kosi Canal Project. Therefore, many a time, this question of early completion of this Project in this House, in the other House and also outside was raised. It was in response to the demands of hon. Members that Shri Kedar Pandey made a statement that he would take up the matter with the State Government to have another Control Board with more involvement of the Central Government. But the Bihar Government did not agree to that proposal and re-organised the Control Board with the Chair-

man, Central Water Commission on that Control Board. Now after that, it was in the year 1981....(Interruptions)

SHRI SATISH AGARWAL: A chronic reply to a chronic question.

AN HON. MEMBER: A matching reply.

SHRI Z. R. ANSARI: In August, 1981 the new Control Board was re-constituted and we do not have any information about its having held any meeting till now.

As far as Part (b) of the Question is concerned, as I have already given in my statement the Project is monitored at three levels. At the Project level, at the State level and at the Central level. We have, in the Central Water Commission, a Monitoring Cell specially with regard to the Western Kosi Canal. One Chief Engineer, a Director and other technical and non-technical staff are looking after twenty projects out of which the Western Kosi Canal Project is one.

Now, as far as the working of this Monitoring Cell is concerned, our Chief Engineer and Director visit the project sometime and wherever they find that there are any constraints in the implementation of that project they submit a status report and at whatever levels those constraints have to be removed, they are taken up. There is also one Coordination Committee under the Chairmanship of the Secretary, Irrigation, Government of India, to see that those constraints are removed.

MR. SPEAKER: Shri Misraji,  
आप छोटा सवाल कर लजिये

You have already taken about twelve minutes.

AN HON. MEMBER: Only one question. (Interruptions)

SHRI SATISH AGARWAL: Speakers are never good questioners. Judges are never good advocates.

SHRI HARINATHA MISRA: As late as the 21st February, 1982, the Union Irrigation Ministry had made a declaration that 68 On-going major and medium irrigation projects would be provided the necessary means so that they are completed within the Sixth Plan period. Considering the chequered history of execution of .... (Interruptions)

AN HON. MEMBER: What is that?

SHRI HARINATHA MISRA: Do you want to know what it is? (Interruptions) I was instrumental in securing a Rs. 2 crore grant with the help of the then Member, Planning Commission, Mr. A. N. Khosla. (Interruptions) The foundation stone was laid by the late Pandit B. N. Jha. (Interruptions)

DR. SUBRAMANIAM SWAMY: Is there any election around the corner, Sir?

SHRI HARINATHA MISRA: There is some confusion in the minds of the Ministers also. I wanted to make it clear. And the foundation stone was re-laid in the year 1965 by the late Shri Lal Bahadur Shastriji. In view of the fact that (Interruptions)... I am concluding it. In view of the fact that the Project, on its execution will provide artificial means of irrigation to one of the economically most backward regions of the country, will the Minister include the project for execution within this plan period and if so, what is revised schedule with regard to the allotment of funds and achievement of physical target; and, if not, the justification therefor?

SHRI Z. R. ANSARI: As far as the revised estimates are concerned, the physical progress and programme of work on western Kosi Canal project has already been given as Annexure to my statement. As far as the progress is concerned, this project has to be completed in June, 1987—the entire project, in a phased manner. The first phase is to be completed by March, 1983 and it will create an irrigation potential of 0.2 lakh hectares.

Phase II will be completed by June, 1985 and it will create another 0.58 lakh hectares of irrigation potential. Phase III will be completed by June, 1987 and it will create 1.3 lakh hectares of irrigation potential.

MR. SPEAKER: All these details can be placed on the Table of the House.

SHRI Z. R. ANSARI: Yes, Sir. I shall lay them on the Table of the House.

श्री राम विलास पासवान : अध्यक्ष महोदय, अभी मंत्री महोदय ने कहा है, अण्डर-दि-चेयरमैनशिप-आफ-दि चीफ मिनिस्टर-आफ बिहार । मैं मंत्री जी से जानना चाहता हूँ कि क्या मंत्री महोदय को इस बात की जानकारी है कि 1972 से 1974 तक की कोसी कैनल के बारे में एस्टीमेट कमेटी ने रिपोर्ट दी है? श्री राजमंगल मिश्र उसके चेयरमैन थे । जिन्होंने अपनी रिपोर्ट में लिखा है कि\*\*

के परिवार ने कोसी कैनल में लूट मचा रखी है और उसी लिए कोसी कैनल का प्रोजेक्ट पूरा नहीं हो रहा है ।

.....

MR. SPEAKER: We will have to go into this.

SHRI RAM VILAS PASWAN: Yes, you will go into it.

मैं यह कह रहा हूँ कि एस्टीमेट कमेटी ने कोसी नहर के बारे में अपनी रिपोर्ट पेश की है और उसने अपनी रिपोर्ट में कहा है ... (ब्यवधान) ... मिश्र जी आप तो स्पीकर थे, अब क्यों नहीं बोलते हैं और आप रुलिंग देने वाले थे । उन्होंने अपनी रिपोर्ट में कहा है कि\*\*

के परिवार ने कोसी-कैनल में अरबों रुपया कमाया है और इस पर इन्क्वायरी की गई है । मैं यह जानना चाहता हूँ कि क्या

आप उस रिपोर्ट को सदन के पटल पर रखेंगे ?

MR. SPEAKER: Before you level a charge against anybody....

(Interruptions)

AN HON. MEMBER: He is not leveling any charge.

SHRI RAM VILAS PASWAN: I am quoting the report of Estimates Committee.

एस्टीमेट कमेटी की रिपोर्ट है, कोसी कैनल के बारे में । गवर्नमेंट को जानकारी है, यदि श्री पांड जी होते, तो वे इसका जवाब देते । शायद इसलिए वे नहीं आए हैं ।

(Interruptions)

SHRI SATISH AGARWAL: A committee report can be referred to.

श्री जियाउर्रहमान अंसारी : अध्यक्ष महोदय, अब तो यह बात साफ नहीं है कि किस एस्टीमेट कमेटी की रिपोर्ट को रेफर कर रहे हैं । यदि बिहार स्टेट की एस्टीमेट कमेटी की रिपोर्ट को रेफर कर रहे हैं तो उसका मुझे कोई इल्म नहीं है ।

श्री राम विलास पासवान : अध्यक्ष महोदय, यह बहुत गम्भीर मामला है । कोसी कैनल के बारे में एस्टीमेट कमेटी ने अपनी रिपोर्ट दे दी है । मंत्री जी की इसकी जानकारी नहीं है, ये मंत्री किस लिए हैं ।

अध्यक्ष महोदय : आप एक और सवाल दूसरा इस संबंध में दे दीजिए ।

श्री राम विलास पासवान : क्या एस्टीमेट्स कमेटी की जो रिपोर्ट है, जो कोसी के सम्बन्ध में है उस को यहां सदन के पटल पर रखेंगे ?

अध्यक्ष महोदय : वह यहां की नहीं है, वहां की है। उस सदन की वह रिपोर्ट है, इस सदन की नहीं है।

श्री राम विलास पासवान : वह कोसी कनाल के ऊपर है। (व्यवधान) ..

MR. SPEAKER: Action has to be initiated by the State Government on the Estimates Committee Report. But I shall like to find out later on.

SHRI R. P. YADAV: I must be given a chance because Kosi is in my constituency.

SHRI DHANIK LAL MANDAL: I must also be given a chance.

MR. SPEAKER: What are you doing. I am not going to allow anybody.

(Interruptions)

अध्यक्ष महोदय : आप इस पर दूसरा क्वेश्चन दे दीजिए।

श्री राम विलास पासवान : मैं सीधा सा प्रश्न पूछना चाहता हूँ।... (व्यवधान)

अध्यक्ष महोदय : आप लिख कर दे दीजिए। आप रिपीट कर रहे हैं। आप दोबारा प्रश्न दे दीजिए।

श्री राम विलास पासवान : मैं समझा नहीं पा रहा हूँ। कोसी नहर में जो घांघली हुई है, उस के सम्बन्ध में वहां एक जांच समिति बैठी थी और उस जांच समिति ने\*\* परिवार के लोगों को दोषी ठहराया था। यह मंत्री जी के दिमाग में है ?

अध्यक्ष महोदय : आप लिख कर दूसरा सवाल दे दीजिए।... (व्यवधान) ..

आप अब बैठिये।... (व्यवधान) ..  
मंडल जी, आप भी बैठिये। श्री डी. पी. यादव।

(Interruptions)

श्री धनिक लाल मंडल : मेरी स्टेट का सवाल है। बहुत इम्पोर्टेंट सवाल है।... (व्यवधान) ..

अध्यक्ष महोदय : ऐसा नहीं है, आप बैठिए। पहले उन को सवाल करने दीजिए।

(Interruptions)

अध्यक्ष महोदय : मैंने उन को एलाऊ किया है। इस तरीके से पार्लियामेंट में सवाल नहीं होगा।

SHRI D. P. YADAV: The average food production in the country in the last ten years comes down to 113.708 million tonnes whereas our food requirement even with the minimum feed shall be at least 132 million tonnes in 1980-81. This shows that on food front still we have to go a long way. In addition to this, we require at least 3 million tonnes of food every year for the new arrivals. This is a herculean task for the Government. The construction performance of the major and medium irrigation schemes in the last ten years as answered vide Unstarred Question No. 2107 of 31st August, 1981, has been a sad affair. There has been a large scale loot and corruption in the execution of these schemes. Bihar's case is a typical example in this regard. Keeping all these factors in view, will the hon. Minister assure the House that monitoring shall be taken up at the highest level and all the pending schemes shall be completed by the end of the Sixth Plan period?

**SHRI Z. R. ANSARI:** The monitoring cell of the Central Water Commission is working quite well and it takes care of the constraints wherever they are in the early completion of the projects. It takes up the matter with the State and Central Governments. Wherever any deficiency is found, the matter is further taken up by the coordination committee in consultation with the other Ministries. As far as the completion of the major projects is concerned, most of the ongoing projects will be completed by the end of the Sixth Five Year Plan. Only a few projects will shift over to the Seventh Plan.

**अध्यक्ष महोदय :** श्री नरसिंह मकवाना ।

**श्री धनिक लाल मंडल :** सर...

**अध्यक्ष महोदय :** 25 मिनट हो गए एक सवाल को । (व्यवधान ) अगर आप इन्सीस्ट करेंगे मंडल जी तो और भी करेंगे ।

....  
No, I am not going to allow it.

**श्री धनिक लाल मंडल :** इस पर हमारा बहुत ही महत्वपूर्ण प्रश्न है । आपने समय दिया है । (व्यवधान ) ।

**अध्यक्ष महोदय :** मैंने आधा घंटा एक सवाल को दे दिया है ।

**श्री धनिक लाल मंडल :** आपने एक सवाल को 45-45 मिनट का समय दिया है ।

**अध्यक्ष महोदय :** नो नो मिस्टर मंडल । श्री नरसिंह मकवाना । (व्यवधान ) ।

No, I am not going to allow it.  
(Interruptions)

**MR. SPEAKER:** If this is the way you are going to behave, I am not going to run the House.

**SHRI DHANIK LAL MANDAL:** We are always co-operating with you.

**MR. SPEAKER:** I will admit another question, provided you give notice.

नहीं तो सारा का सारा समय इसमें जाता रहेगा ।

**SHRI DHANIK LAL MANDAL:** It is reciprocal.

गन्दी बस्तियों में रहने वालों के लिये सुविधायें

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\* 208. श्री नरसिंह मकवाना :

श्री रामावतार शास्त्री :

क्या निर्माण और आवास मंत्री निम्नलिखित जानकारी दर्शाने वाला विवरण सभा पट्ट पर रखने की कृपा करेंगे कि:

(क) गन्दी बस्तियों में रहने वालों को दी जाने वाली उन सुविधाओं का ब्यौरा क्या है जिनको व्यवस्था किये जाने के लिए सरकार ने राज्यों को निदेश दिये हैं ;

(ख) उन राज्य सरकारों के नाम क्या हैं जिन्होंने इस दिशा में सहायनीय कार्य किया है; और

(ग) गन्दी बस्तियों में रहने वालों को सुविधाएं देने के लिए राज्य सरकारों को कितनी राशि दी गई और क्या कार्य तदनुसार किया गया है तथा इस बारे में ब्यौरे क्या हैं ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI BRAJMOHAN MOHANTY):  
(a) Under the Scheme for Environmental Improvement in Slum Areas in the state sector, the following basic amenities are to be provided in identified slum areas:—

(i) Water supply;

(ii) storm water drainage;